

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.09.2022 (WEDNESDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement & Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R-NSE)

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles & Anr.	Manu Yadav	Tushar Parashar-R1 Kunal kohli (R2)
3.	Comp. App. (AT) (Ins) No. 1244 of 2019 & I.A. No. 1772, 1800, 2031 & 2659 of 2021	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh
4.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 85 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors. With	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
5.	Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
6.	Comp. App. (AT) (Ins) No. 149 of 2022 & I.A. No. 435, 436 & 437 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	Narendra Jain

For Hearing

7.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
8.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
9.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
10.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
14.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek Gyanendra Kumar Pallavi Rao Y Suryanaryan-R1
15.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
16.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor

17.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
18.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. With	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2
19.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
20.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
21.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2
22.	Comp. App. (AT) (Ins) No. 860 of 2020 & I.A. No. 2307 & 2308 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan
23.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019 & I.A. No. 1884 of 2021	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

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By order of Hon'ble Chairperson
-sd/-
Registrar